

(16)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

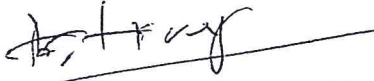
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/610/ (IB)/2017  
NAME OF THE PETITIONER(S) : SANJIV GOYAL  
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. R. Babasubramanian

  
Counsel for Petitioner

  
Marketing Manager

**ORDER**

Counsel for petitioner present. Shri Peter, Marketing Manager, representing the respondent company present. He submitted that their counsel could not attend before the Adjudicating Authority as he is held up at Hyderabad and prayed time for making submissions and for filing counter. Time is extended finally at request. Put up on 15.11.2017 at 10.30 A.M.

— Sel —  
**K Anantha Padmanabha Swamy**  
Member (Judicial)